NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 34/59/14

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2017

NAME OF THE COMPANY: M/s Ajay Auto Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. R.D. Makheeja, Advocate

For the Respondent (s) : Mr. Saurabh Kalia, Advocate

Mr. Siddhartha Nagpal, Advocate

ORDER

Reply of the Respondents still not on record. Last opportunity is given to them, should they wish to file the same.

We list the matter for final arguments on 24th October, 2017.

(S. K. Mohapatra) Member (T)

(Ina Malhotra) Member (J)